

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**COURT NO. 2**  
**CAUSE LIST**

**DATE: 21<sup>st</sup> July, 2015**  
**Time: 10:30 AM**

**HON'BLE MR JUSTICE U.D. SALVI**  
**JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>AFTER NOTICE</b>			
1.	Original Application No. 258/2015	Ajay Tyagi  Vs. Ministry of Environment, Forest & Climate Change, New Delhi	Mr. Pawan Upadhya, Adv. for Applicant  Mr. Panchajanya Batra Singh, Adv. for R-1 Mr. Savitri Pandey, Adv. for R-3
<b>FOR COMPLETION OF PLEADINGS</b>			
2.	Original Application No. 167/2015	Indian Council for Enviro-Legal Action (ICELA)  Vs Dy. Commissioner & Anr.	Mr. M. C. Mehta & Ms. Katyani, Adv. for Applicant  Mr. Krishna K. Singh, Mr. Ratnesh K. Shukla, Adv. for R-1 & 2
<b>FOR HEARING</b>			
3.	Appeal No. 67/2015 (M.A. No. 651/2015, M.A. No. 652/2015 & M.A. No. 653/2015)	Apex Chambers of Commerce and Industries of N.C.T. of Delhi & Ors.  Vs. Government of NCT Delhi & Ors.	Mr. Pradeep Kumar, Adv. for Appellants
4.	Appeal No. 40/2015 (M.A.No.478/2015)	M/s Mahabir Stone Crushing Co. Ltd.  Vs Haryana State Pollution Control Board	Ms. Bano Deswal, Adv. for the Appellant  Mr. Rahul Khurana, Adv. for R-1
5.	Original Application No. 181/2013 (M.A. No. 700/2015)	Omesh Saigal  Vs. Govt. of NCT of Delhi & Ors.	Mr. Omesh Saigal Applicant in person & Y.N. Vidyarthi, Adv. for the Applicant  Mr. Narender.P. Singh, Adv. for R-2 Mr. Daleep Kumar Mishra, Adv. for R-3 Mr. D. Rajeshwar Rao Adv. for R- 1 & 4 Mr. Balendu Shekhar, Adv. for R-5 Mr. Rajiv Bansal Adv. for R-4 Mr. Rajiv Bansal, Adv., Mr. Kush Sharma Adv.(DDA) Mr. Balendu Shekhar, Adv. for R-6 Mr. D. Rajeshwar Rao, Adv for Traffic Police.

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**